N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Shri. Umesh Janardan Patil,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01st January, 2024 to 31st March, 2024 or until further orders.

The residential address and contact number of **Shri. Umesh Janardan Patil**, is as under :-

Shri. Umesh Janardan Patil,
R/o. :- At New Dehen, Post Poynad,
Taluka Alibag, District Raigad.

Mobile No. :- 8082241822/9224691001

Smt. Priyanka Prasad Chavan, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Shri. Umesh Janardan Patil** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st January, 2024 to 31st March, 2024 or until further orders.

..2/-

The residential address and contact number of **Smt. Priyanka Prasad Chavan,** is as under :-

Smt. Priyanka Prasad Chavan,
R/o. :- Flat No. 5, Shri Sai-Chhatra CHS,
R. C. Patel Road, Sodawala Lane,
Near Pandya Hospital, Borivali (W),
Mumbai – 400 092.

Mobile No. :- 9819955117/8169633285

High Court, Appellate Side } BY ORDER
}
}
} Sd/-
Bombay, 04th January, 2024 } (S. R. Agrawal)
Registrar (Judicial-II)